

File No. 1-1685/FSSAI/Imports/2017
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

17th August, 2022

Office Order

Subject:- Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017- reg.

In supersession to the previous orders issued in respect of notification of Authorised Officer at the locations as given below, the Competent Authority hereby notifies FSSAI official as Authorised Officer for the jurisdiction of food import entry points w.e.f. 01st September, 2022 as mentioned below for imported food clearance process till further orders in terms of the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Import) Regulation, 2017.

Sl No.	Authorised Officers	FSSAI Regional Office	Link Officer	Location	Point of Entry	Port Code
1.	Ms. Karuna Dhale (Medhe), Assistant Director (Tech) (in place of as Dr. Sheetal Gupta, Joint Director & AO JNPT-1)	FSSAI, Western Region	Ms Chetna Bhisle, AD	Mumbai	JNCH Nhava Seva SEZ Arshiya Ltd- Mumbai	INNSA1 INPNV6



(Arun Singhal)
CEO, FSSAI

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Copy to:-

1. Executive Director (HR), FSSAI-HQ
2. Commissioner (SW), CBIC.
3. Regional Director, FSSAI- Western Region
4. CITO, FSSAI-HQ (for uploading on the FSSAI Website)